

National Company Law Tribunal

Allahabad Bench

C P NO. 155/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/S Ganpati Traders vs. Jugglal Kamla Pat. Jute mill Company Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Devendra Vikram Singh Adv.		Respondent Con.	
2.	Jahagir Haider (Adv)		Jahagir Haider Haider for Resp. J.K. Jute Mills	
3.	Vinayak Mittal Advocate	Advocate	Petitioner	Vinayak Mittal

C.P.No.155/ALD/2017

None for the petitioner. Advocate, Shri Jahagir Haidar for the respondent and Advocate Shri Devendra Vikram Singh holding brief of Somesh Khare appears on behalf of the Corporate Debtor Company.

As, today the case is listed as a fresh case. Registry of this Tribunal is directed to make scrutiny of the same and also communicate a date of hearing in this matter to the counsel for the petitioner, failing which, consequential order may be passed.

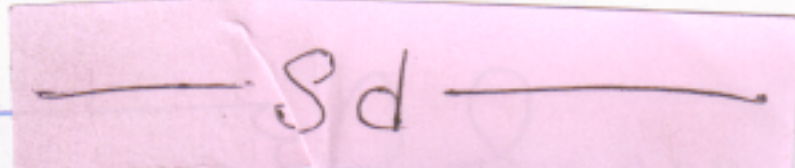
The matter be listed on 20<sup>th</sup> November, 2017.

Later on

Advocate Shri Vinyak Mittal appears for petitioner, his presence is recorded.

Date: 08/11/2017

Typed by  
Jyoti

  
H.P. Chaturvedi, Member (Judicial)